

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

RA/M.A /O.A./ T.A./ 268 ⁹⁰
1980

N ~ Patel Applicant (s).

Badeep Roye Adv. for the
Petitioner (s).

Versus

Union of India Respondent (s).

S D Agarwal Adv. for the
Respondent (s).

SR. NO.	DATE.	ORDERS.
		<u>Transfer</u> (Copy Served)

O.A./268/90

CORAM : Hon'ble Mr. S.K. Jain .. Judicial Member
Hon'ble Mr. M.M. Singh .. Administrative Member

25.6.1990

Mr. Pradip Roye, learned counsel for the applicant submits that the application be disposed of as the applicant does not press it. Mr. J.S. Yadav for Mr. J.D. Ajmera, learned counsel for the respondents has no objection. We order accordingly.

M M Singh
(M M Singh)
Administrative Member


S.K. Jain 25/6/90
Judicial Member

*Mogera